CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 5th day of February, 2004.

QUORUM : HON. MR. JUSTICE S.R. SINGH, V.C.

HON. MR. D. R. TIWARI, A.M.

CCP No. 07 of 2003 in O.A. No.45 of 2001

Budhi Ballabh Semwal S/O Sri Kameshwar Prasad R/O Vill.Dewari

Talli, Post Baneda Chamma, District Tehri Garhwal(Uttaranchal)

.....Replicant.

Counsel for applicant : Sri S.C. Mandhyan.

Versus

- Sri R.C. Bist, Superintendent, Post Office, Nai Tehri Garhwal (Uttaranchal).
- 2. S ri Raghubir Singh Khati, Dak Nirikshak, Post Office (Central) Tehri Garhwal..... Respondents.

Counsel for respondents : Sri R.C. Joshi.

ORDER (ORAL)

BY HON, MR. JUSTICE S.R. SINGH, V.C.

Sri S.C. Mandhyan, learned counsel for applicant has sent illness slip. Sri R.C. Joshi, learned counsel for respondents has filed affidavit of Sri R.C. Nist, Senior Superintendent of Post Offices, Nai Tehri Garhwal (Uttarancha stating therein that in compliance of the order passed by the Tribunal, the applicant has been appointed as Gramin Dak Sewa A copy of the order dated 29.11.2003 has been annexed with the said affidavit.

2. In that view of the matter, the contempt proceeding is dropped and the notices standardischarged.

A.M.

v.c.

Asthana/